

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 385**  
TO BE ANSWERED ON 19.07.2016

**Untreated Sewage**

385. SHRI B. SRIRAMULU:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether the Government has taken note of the findings of the Central Pollution Control Board that nearly 37,000 million litres of untreated sewage water flows into rivers across the country and if so, the details thereof;

(b) whether the Government has taken steps to increase the number and the capacity of sewage treatment plants in the country; and

(c) if so, the details thereof?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE)

(a) As per the report published by Central Pollution Control Board (CPCB) in March, 2015, the sewage generation from urban areas in the country is estimated at 61,948 million litres per day (mld), whereas the total sewage treatment capacity available is only 23,277 mld, or 37% of the sewage generation. The State-wise details of sewage generation from urban areas and corresponding treatment capacity available is at Annexure-I.

(b) & (c) Proper treatment and disposal of sewage generated in towns is the responsibility of the concerned State Governments/local bodies so that the untreated sewage is not discharged into rivers thereby polluting them. This Ministry has been supplementing the efforts of the State Governments in abatement of pollution in identified stretches of various rivers under the National River Conservation Plan (NRCP) & NGRBA (National Ganga River Basin Authority) programme, for implementation of projects on a cost sharing basis between the Central and State Governments. Various pollution abatement schemes taken-up under the programmes, inter-alia include interception & diversion of raw sewage, construction of sewerage systems, setting up of sewage treatment plants, low cost sanitation facilities, electric/improved wood crematoria and river front development. The NGRBA programme along with work of Ganga & its tributaries is with Ministry of Water Resources, River Development & Ganga Rejuvenation (MoWR, RD&GR) from 01/08/2014 onwards. The programmes of NRCP & NGRBA (till 31/07/2014) have covered polluted stretches of 43 rivers in 200 towns spread over 21 States, at a sanctioned cost of ₹ 12202.59 crore so far. Sewage treatment capacity of 5169 mld has been created so far under these two programmes.

Central Pollution Control Board (CPCB) has issued directions under Section 18 1(b) of the Water (Prevention and Control of Pollution) Act, 1974 in April, 2015 to the State Pollution Control Board/Pollution Control Committees regarding setting up of sewage treatment plants and utilization of sewage generated in their respective States. CPCB has also issued directions in October, 2015 to 69 municipal authorities of metropolitan cities and State capitals under Section 5 of Environment (Protection) Act, 1986 for proper treatment and disposal of sewage generated in their jurisdiction.

State Governments, apart from their own budgetary allocation, are also accessing financial assistance for creation of sewerage infrastructure, including sewage treatment plants, in various cities/towns under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) programme of Ministry of Urban Development and the Namami Gange programme of MoWR,RD&GR.

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## Annexure-I

**Annexure-I referred to in reply to part (a) of Lok Sabha Unstarred Question No. 385 to be answered on Tuesday, the 19<sup>th</sup> July, 2016 on 'Untreated Sewage'**

State-wise details of Sewage Generation in urban areas and treatment capacity available

Sl. No.	State/Union Territory	Sewage Generation in urban areas (mld)	Installed Treatment Capacity (mld)
1.	Andaman & Nicobar Islands	22	-
2.	Andhra Pradesh	2871	247.27
3.	Arunachal Pradesh	50	-
4.	Assam	703	0.21
5.	Bihar	1879	124.55
6.	Chandigarh	164	314.5
7.	Chhattisgarh	951	-
8.	Dadra & Nagar Haveli	26	-
9.	Daman & Diu	29	-
10.	Goa	145	74.58
11.	Gujarat	4119	3062.92
12.	Haryana	1413	852.7
13.	Himachal Pradesh	110	114.72
14.	Jammu & Kashmir	547	264.74
15.	Jharkhand	1270	117.24
16.	Karnataka	3777	1304.16
17.	Kerala	2552	152.97
18.	Lakshadweep	8	-
19.	Madhya Pradesh	3214	482.23
20.	Maharashtra	8143	5160.36
21.	Manipur	132	-
22.	Meghalaya	95	1
23.	Mizoram	90	10
24.	Nagaland	92	-
25.	Delhi	4155	2693.7
26.	Odisha	1121	385.54
27.	Puducherry	136	68.5
28.	Punjab	1664	1245.45
29.	Rajasthan	2736	865.92
30.	Sikkim	24	31.88
31.	Tamil Nadu	5599	1799.72
32.	Telangana	1671	685.8
33.	Tripura	154	0.05
34.	Uttar Pradesh	7124	2646.84
35.	Uttarakhand	495	152.9
36.	West Bengal	4667	416.9
<b>Total</b>		<b>61948</b>	<b>23277</b>